

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati, the 17th of March, 2025

NO. HC.VII-84(Pt.-I)/2020/1562-A/A #### The Hon'ble Gauhati High Court has been pleased to nominate the following Judicial Officer to attend the "*Refresher Programme on Cyber Laws & Appreciation & Handling of Digital Evidence (ECT_14_2024)*", scheduled to be held on **21-03-2025** from **10:00 A.M. to 04:30 P.M.** at the Judicial Academy, Assam, in place of **Smti. Karuna Devi**, Chief Judicial Magistrate, Hojai & **Shri Siddharth Brook**, Sub-Divisional Judicial Magistrate (M), Bokakhat, Golaghat, who have been **exempted** from attending the said training programme.

Sl. No.	Name of the Officer	Designation
1.	Shri Avinob Bezbarua	Judicial Magistrate, First Class, Hajo

By order,
Sd/- S. Dhar

REGISTRAR (JUDICIAL)

Memo No. HC.VII-84(Pt.-I)/2020/1563-B/A, Dated 17-03-2025

Copy for information & necessary action to:

1. Smti. R. Arulmozhiselvi, Member (Human Resource), e-Committee, Supreme Court of India, New Delhi.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

[The Officer is placed on deputation for the program on condition that (a) the Officer will be treated as on duty during the training period & (b) he will be entitled T.A. & D.A. as admissible under the Rules].

4. The Registrar (Admin /Vigilance), Gauhati High Court, Guwahati.
5. The Registrar-cum-Principal Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.

6. The District & Sessions Judge,
Kamrup (Amingaon) / Golaghat / Hojai

(He/she is requested to inform the concerned Judicial Officer from his/her district about this notification)

7. Smti. Karuna Devi, Chief Judicial Magistrate, Hojai.

8. Shri Siddharth Brook, Sub-Divisional Judicial Magistrate (M), Golaghat.

9. Shri . . . Avinob Bezbarua, Judicial Magistrate, First Class, Hajo

10. The nominated Judicial Officer.

- a. The nominated Judicial Officer is to intimate their travel itinerary, in writing in the format given below, to the Judicial Academy, Assam by email at **judicialacademyassam@gmail.com** on or before **18-03-2025** to enable the Academy to arrange for accommodation.

Name & Designation	Date of Arrival	Accommodation required (Yes/No)	Mobile Number (WhatsApp)

- b. Academy will provide conveyance to the participating Judicial Officer, who avail the accommodation, as arranged by the Academy, only from the place of accommodation to the Judicial Academy, Assam during the training period.

- c. The nominated officer is to arrange for accommodation and food for the staff accompanying him, if any.

11. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload the Notification immediately to the official website of the Gauhati High Court, Guwahati).

12. The Administrative Officer, Judicial Academy, Assam with a request to place the notification before the Hon'ble Director, Judicial Academy.

13. The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Gauhati High Court, Guwahati for his Lordship's kind information.

14. The CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY)

REGISTRAR (JUDICIAL)